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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/351(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JANUARY, 2023, 10:30 A.M

IN THE MATTER OF	**MAA JAGDAMBIKA CONSTRUCTION PRIVATELIMITED** **VS** **ROC BIHAR**
UNDER SECTION	**SEC 252 (3)**

Appearance (via video conferencing/physically)

For Petitioner
Mr. Surendra Singh, Adv.

ORDER

1. Ld. Counsel for the Petitioner present.
2. **Reserved for Orders.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)

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